

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

118. IA/1784/2024 C.P. (IB)/875(MB)2019

IN THE MATTER OF

Moditech International

... Petitioner

Vs

Maestros Mediline Systems Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

In view of the absence of the Ld. Counsel for the Applicant, adjourned to **17.05.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

225. IA/2517/2021; IA/2602/2021; IA/2678/2021; IA/154/2022; IA/335/2022;
IA/859/2022; IA/4590/2023; IA/1074/2024; C.P. (IB)/875(MB)2019

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Adjourned to **17.05.2024.**

Sd/-
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/Ziyaul/